

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 20 of 2013 (SZ)

Applicant(s)

M/s. Kannadapalayam Residents
General Welfare Association rep. by
Its Secretary K. Ramamurthy

Respondent(s)

- Vs. 1. The Commissioner, Tambaram
Municipality, West Tambaram
Chennai
2. The Commissioner of Municipal
Administration, Chennai.
3. The District Environmental Engineer
Tamilnadu Pollution Control Board,
Maraimalai Nagar.
4. The District Collector,
Kancheepuram District.
5. The Revenue Divisional Officer,
Tambaram.

Legal Practitioners for Applicant(s)

M/s. Yogeshwaran

Legal Practitioners for Respondents

Shri P. Srinivas for R-1
M/s.E.Manoharan for R-2 R4 & R-5
Shri A. Ilango for R-3

Note of the Registry	Orders of the Tribunal
Item.No.17	Date: 14 th November, 2017 Learned counsel appearing for the State of Tamil Nadu again prays time. List the matter on 29.11.2017. <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>